

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 18.06.2019 (TUESDAY)
COURT -III
10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 634 of 2019	Sriramgiri Spinning Mills Ltd. Vs. Oriental Bank of Commerce & Ors.	Mithlesh Kr. Singh	
2.	Comp. App. (AT) (Ins) No. 641 of 2019	Sriramgiri Spinning Mills Ltd. Vs. Oriental Bank of Commerce & Ors.	Mithlesh Kr. Singh	
3.	Comp. App. (AT) (Ins) No. 642 of 2019	AM Clean Air Engineering Pvt. Ltd. Rep. by P.M. Mahendran Vs. Dr. L. Natarajan, IRP & Anr.	R. Prabhakaran	

For Admission (After Notice)

4.	Comp. App. (AT) No. 143 of 2019	The Beneras Club Ltd. Vs. Dr. Narendra Pratap Singh & Anr.	Yash Anand	
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By Order
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Registrar